

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 23 OF 2017 IN DFR NO. 3972 OF 2016
IN APPEAL NO. 185 OF 2014**

Dated: 28th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd.
Vs.**

...Review Petitioner(s)

Jaipur Vidyut Vitaran Nigam Ltd. &Ors.

...Respondent(s)

Counsel for the Review Petitioner(s)

:

**Mr. M. G Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya**

Counsel for the Respondent(s)

:

Mr. R.K. Mehta for R-4

ORDER

There is a delay of 124 days in filing this review petition. In this application the review petitioner has prayed that the said delay may be condoned.

Mr. R.K. Mehta, is appearing for Respondent No.4/State Commission. All other Respondents have been served. Affidavit of service has been filed. However, nobody is representing the other respondents.

:2:

We have heard learned counsel for the Review Petitioner. She submitted that vide Judgment dated 04.07.2016 this Tribunal dismissed the appeal filed by the Review Petitioner. Review Petitioner carried the matter to the Supreme Court by way of second appeal. The said second appeal was dismissed as withdrawn by the Supreme Court vide order dated 07.11.2016 with liberty to file review petition before this Tribunal. Counsel submitted that the present review petition is filed within 30 days from 07.11.2016. Counsel submitted that in view of the above the delay deserves to be condoned.

Having heard learned counsel and on a perusal of the explanation offered by the review petitioner and the order of the Supreme Court dated 07.11.2016, we are of the opinion that the delay deserves to be condoned. Hence the delay is condoned. IA No. 23 of 2017 is disposed of.

Registry is directed to number the review petition and list the matter on **14.03.2017 at 2.30 p.m.**

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk/sh